

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00437/2020**

**Dated Monday the 26<sup>th</sup> day of October Two Thousand Twenty**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)**  
**HON'BLE SHRI. C. V. SANKAR, Member (A)**

**(Through Video Conferencing)**

M.Madhiazhagan,  
Additional Central Provident Fund Commissioner,  
Tamil Nadu (Excluding Chennai),  
Zonal Office, Coimbatore 641004. ....Applicant

By Advocate M/s. A. Arulmozhi

Vs

1. Employees Provident Fund Organisation,  
(Ministry of Labour and Employment, Government of India)/Head Office,  
Represented by the Central Provident Fund Commissioner,  
Bhavishya Nidhi Bhawan,  
No. 14, Bhikaji Cama Place, New Delhi 110066.

2. The Additional Central Provident Fund Commissioner,  
(Head Quarters – Legal),  
Employees Provident Fund Organisation,  
(Ministry of Labour and Employment, Government of India)/Head Office,  
Bhavishya Nidhi Bhawan,  
No. 14, Bhikaji Cama Place, New Delhi 110066. ....Respondents

**ORAL ORDER****(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

This OA has been filed seeking the following relief:

"To call for the records of the respondent pertaining to his memorandum No. WP (MD) No. 7047of2019/E-file-25584/3/845 dated 16.09.2020 and set aside the same as illegal and pass such further or other orders as this Hon'ble Court may deem fit and proper and thus render justice."

2. Heard. Learned counsel for the applicant submits that this OA has been filed against a show cause notice and she submits that she may be permitted to approach the Tribunal once a final order is passed and that the applicant has already submitted an explanation to the impugned show cause notice dt. 16.09.2020. She seeks permission to withdraw this OA.
3. In view of the submission made by the counsel for the applicant, this OA is permitted to be withdrawn. However, the applicant is permitted to approach this Tribunal, in compliance with the provisions of law, if so advised.
4. Accordingly, this OA is disposed of.

**(C.V.Sankar)**  
**Member(A)**

**26.10.2020**

SKSI

**(S.N.Terdal)**  
**Member(J)**